

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1657
ANSWERED ON:27.02.2003
NON-AVAILABILITY OF CANDIDATES FROM RESERVED CATEGORIES
T.T.V. DHINAKARAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether sufficient candidates are not available from the reserved categories for several posts under the Government;
- (b) if so, the steps taken by the Government to fill those posts; and
- (c) the Government train/familiarize the candidate belonging to SC/ST/OBC categories in order to make them eligible for such posts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) & (b) Reserved category candidates are generally available to fill up the reserved vacancies. In some cases some difficulties are faced when suitable candidates are not available to fill up the reserved vacancies. In the event of non-availability of SC/ST/OBC candidates to fill up the reserved vacancies under the Government of India in direct recruitment, the reserved vacancies are kept vacant to be filled up in the subsequent recruitment years by the respective categories. In case of non-availability of suitable reserved category candidates in case of promotion, reservation is carried forward to the subsequent years. In order to fill up vacancies reserved for SCs and STs, various relaxations and concessions are given. In case of direct recruitment, SCs/STs get concessions like relaxation in upper age limit by five years, exemption from payment of examination/application fee, relaxation in qualification regarding experience at the discretion of UPSC/competent authority, relaxation in standards of suitability, etc. In case of promotion they get concession like extension of zone of consideration to five times the number of vacancies in case suitable SC/ST candidates are not available within the normal zone of consideration, relaxation in marks/standards of evaluation, relaxation in marks/standards of evaluation, relaxation in upper age limit by five years where upper age limit for promotion is prescribed not exceeding 50 years etc. In order to fill vacancies reserved for OBCs, concessions like relaxation in upper age limit by three years are given to them. There is also a ban on de-reservation of reserved vacancies in case of direct recruitment.

(c) Under the scheme title, 'Coaching and Allied Assistance for Weaker Sections', 90% central assistance is provided to NGOs, Universities and Institutions running coaching programmes and balance 10% by concerned State/UT. Institutions run by State Governments are paid 50% central assistance (100% in case of UTs). Assistance is provided for preparation for recruitment to all services in Groups 'A' and 'B' under the Central and State Governments, public sector undertakings, banks and in private sector.